

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Wenesday, 13th March 2024 at 02.15 p.m. :**

I

The **Hon'ble Shri. Justice M.S. Karnik (at Bombay)** will take up the **Criminal Misc. Application No.66 of 2024 (F) in Criminal Application (Bail) No.281 Of 2023 (F), through Video Conferencing**, as per the board notified separately.

II

Necessary arrangement for Video Conferencing is made in the **Court Room No. 7** of this establishment.

High Court of Bombay at Goa,
Porvorim, Goa

Dated. 11.03.2024

Sd/-
(Ram S. Prabhu Dessai)
Registrar (Judicial)